

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No.69/TT/2012

Date: 11.3.2013

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for Combined Assets-I+II: (I) 400KV D/C Manesar-Neemrana Line along with associated bays and (II) 400KV D/C Bhiwadi-Neemrana Line and Asset-III: 2X315MVA 400/220KV ICTs at Neemrana under the Transmission System associated with NRSS-XV, for tariff block 2009-14 period in Northern Region

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 11.4.2013:-

S. No	Asset
1	<b>Asset-I</b> 400 kV D/C Manesar-Neemrana Line along with associated bays
2	<b>Asset-II</b> 400 kV D/C Bhiwadi- Neemrana Line
3	<b>Asset-III (1)</b> 2x315MVA 400/220 kV ICTs(ICT-I) Neemrana
4	<b>Asset-III (2)</b> 2x315MVA 400/220 kV ICT-II at Neemrana

- **Asset-I:** Management Certificate as per actual DOCO.
- **Asset-II:** Breakup of additional capital expenditure from 01.01.2012 to 31.05.2012.
- **Combined asset I & II:** Revised form-1, Form-6, Form-13 and Form 13(B) as per revised notional DOCO of 01.06.2012.
- **Asset- III (1):** Management certificate per actual DOCO.
- **Combined asset III (1) & III (2):** Revised form-1, Form-6, Form-13 and Form 13(B) as per revised notional DOCO of 01.04.2012.

Yours faithfully,

(P.K. Sinha)  
Assistant Chief (Legal)